

No. 1-5/4th NCC-CODEX/FSSAI-2018
Food Safety and Standards Authority of India
FDA Bhawan, Kotla Road, Near Bal Bhawan,
New Delhi – 110002

Dated: 28th August, 2020

ORDER

Subject: Re- constitution of National Codex Committee (NCC) and its Shadow Committees.

The Food Safety and Standards Authority of India(FSSAI) had constituted National Codex Committee (NCC) and its various shadow committees for steering the Codex related work at national level and framing national positions on such matters vide order no. 1-87/FSSA/Codex/2009 dated 22.12.2015. For further strengthening and streamlining the working on codex related matters, the FSSAI reviewed the existing structure and approved a new composite framework with revised guidelines that have an effective convergence with the food standards related work both at the international and national level.

2. As per the revised guidelines, nine broad subject matter groups namely "Codex Co-ordination Groups (CCGs)" have been created with terms of reference encompassing the role of shadow committees to review matters under consideration of various international standards setting bodies (Codex, ISO, OIV etc.) as well as provide international perspective in the process of development of domestic food standards and generation of scientific advice in this context. Individual CCGs covering multiple subject matters will be further divided into sub-groups , each corresponding to the specific work area of the respective Codex Committee and technical committees of other international food standards setting bodies. With this restructuring, the erstwhile shadow committees have been subsumed and work of the relevant Shadow committee will now be looked after by the relevant CCG or one of its sub-groups.

3. In light of the above mentioned restructuring and the new guidelines, the revised constitution of the National Codex Committees (NCC) and various Codex Coordination Groups(CCGs) and its Sub-groups shall be as under:-

A. Membership of NCC

The National Codex Committee(NCC) will be constituted by the Food Safety and Standards Authority of India.

Chairperson: Chairperson, Food Safety and Standards Authority of India	
S No	Members
1.	Agriculture Commissioner, Ministry of Agriculture and Farmers Welfare or his representative;
2.	Joint Secretary, Department of Health, Ministry of Health & Family

	Welfare;
3.	Joint Secretary, Ministry of Food Processing Industries;
4.	Joint Secretary, Department of Commerce (EP Agri Division), Ministry of Commerce;
5.	Joint Secretary (Cattle Dairy Development), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Fisheries, Animal Husbandry and Dairying ;
6.	Joint Secretary, Ministry of Consumer Affairs, Food and Public Distribution;
7.	Joint Secretary (Plant Protection), Department of Agriculture & Cooperation, Ministry of Agriculture & Farmers Welfare;
8.	Joint Secretary(Nutrition), Ministry of Women & Child Development;
9.	Joint Secretary (Fisheries), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Fisheries, Animal Husbandry, Dairying;
10.	Joint Secretary (Livestock Health), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Fisheries, Animal Husbandry, Dairying;
11.	Joint Agricultural Marketing Advisor, Directorate of Marketing & Inspection, Faridabad (Haryana);
12.	Director(S& VO), Directorate of Sugar and Vegetable Oils, Ministry of Consumer Affairs, Food and Public Distribution;
13.	Scientist G, Department of Biotechnology, Ministry of Science & Technology;
14.	Chairman, National Dairy Development Board or his representative;
15.	Secretary, Spices Board;
16.	Secretary & CEO, Coffee Board;
17.	Chairman, Tea Board;
18.	Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA);
19.	Chairman, Marine Products Export Development Authority (MPEDA);
20.	Secretary (DARE) & Director General (ICAR);
21.	DG -CSIR, Council of Scientific and Industrial Research;
22.	Secretary DHR & Director General, ICMR;
23.	Secretary General, Quality Council of India ;
24.	Managing Director, National Horticulture Board
25.	Director and Head, (Food and Agri), BIS ;
26.	Director, Export Inspection Council of India;
27.	Director, National Institute of Nutrition;
28.	Director, Indian Institute of Toxicological Research (IITR);
29.	Director, Indian Agricultural Research Institute (IARI);
30.	Director, National Food Laboratory, Ghaziabad;
31.	Director, Shriram Institute for Industrial Research (SIIR), Delhi;
32.	Director, Indian Institute of Food Processing Technology (IIFPT), Thanjavur

33.	Dean(Post Graduate Studies), National Institute of Food Technology Entrepreneurship and Management (NIFTEM);
34.	Representative of Confederation of Indian Industry (CII);
35.	Representative of Federation of Indian Chambers of Commerce & Industry (FICCI);
36.	Representative of the Consumer Coordination Council;
37.	Representative of the Federation of Indian Export Organisation.

B. Composition of the Codex Coordination Groups (CCGs) under the NCC

I(A): CCG 1 (Chemicals)

Corresponding Codex Committees: Codex Committee on Food Additives (CCFA), Codex Committee on Pesticide Residues (CCPR), Codex Committee on Residues of veterinary Drugs (CCRVDF), Codex Committee on Contaminants in Foods (CCCF)

Chairperson and Nodal agency:

- i) Sub group on Food Additives and Contaminants in Foods: Chief Executive Officer/Joint Secretary level Officer dealing with Codex, FSSAI
- ii) Sub group on Pesticide residues in Foods: Joint Secretary (Plant Protection), Department of Agriculture & Cooperation, Ministry of Agriculture & Farmers Welfare
- iii) Sub group on Residues of veterinary drugs in Foods: Joint Secretary (Livestock Health), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Fisheries, Animal Husbandry and Dairying;

S No	Members
1.	Joint Secretary, Department of Health and Family Welfare, MoHFW or his representative;
2.	Joint Secretary, Ministry of Food Processing Industries or his representative;
3.	Joint Secretary, Department of Commerce (EP Agri Division), Ministry of Commerce or his representative;
4.	Joint Secretary (Livestock Health), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Fisheries, Animal Husbandry and Dairying or his representative;
5.	Joint Secretary (Plant Protection), Department of Agriculture & Cooperation, Ministry of Agriculture & Farmers Welfare or his representative;
6.	Director, CFTRI or his representative;
7.	Director, Defence Food Research Laboratory, Mysore, or his representative;
8.	Director, National Institute of Nutrition, or his representative;

9.	Director, National Dairy Research Institute or his representative;
10.	Director, Indian Institute of Toxicological Research (IITR) or his representative;
11.	Director, Export Inspection Council of India or his representative;
12.	Director, ICAR-National Research Centre for Grapes;
13.	Director and Head, (Food and Agri), BIS or his representative;
14.	Chairman, National Dairy Development Board or his representative;
15.	Secretary, Spices Board of India or his representative;
16.	Director, Indian Agricultural Research Institute (IARI);
17.	In-charge, Central Insecticide Laboratory, Faridabad;
18.	Secretary, CIB & Registration Committee, Directorate of Plant Protection, Quarantine & Storage or his representative;
19.	Assistant Director General (PP), Indian Council of Agricultural Research or his representative;
20.	Assistant Director General (Animal Health), ICAR or his representative;
21.	Assistant Director General (Fisheries Science), ICAR or his representative;
22.	Director, Indian Veterinary Research Institute (IVRI) or his representative;
23.	Joint Drugs Controller (India), Central Drugs Standard Control Organization, Directorate General of Health Services or his representative;
24.	Director, Central Institute of Fisheries Technology (CIFT);
25.	Dean (Post Graduate Studies), National Institute of Food Technology Entrepreneurship and Management (NIFTEM);
26.	Director, Shriram Institute for Industrial Research (SIIR), Delhi;
27.	Director, Food Research and Analysis Centre (FRAC), Delhi;
28.	Representative of Association of food Scientist and Technologist in India (AFSTI);
29.	Representative of Confederation of Indian Industry (CII);
30.	Representative of Federation of Indian Chambers of Commerce & Industry (FICCI);
31.	Representative of All India Food Producers Association (AIFPA);
32.	Representative of the Federation of Indian Export Organisation;
33.	Representative of the Consumer Coordination Council.
Special experts	
1	Members from respective Scientific Panel (2) for each sub-group
2	NetSCoFAN members (2) for each sub-group
	i. CSIR-IITR
	ii. Indian Institute of Horticultural Research (IIHR),
	iii. Central Institute of Fisheries Technology (CIFT),
	iv. Translational Health Science and Technology Institute (THSTI)
	v. National Institute of Nutrition (NIN),
	vi. Central Institute of Medicinal and Aromatic Plants (CIMAP),
	vii. Birla Institute of Technology & Science (BITS) Pilani

I(B): CCG 2 (Biological)	
Corresponding Codex Committees: Codex Committee on Food Hygiene and Codex Committee on Meat Hygiene	
Chairperson and Nodal Agency	
i) Sub group on <u>Food Hygiene</u> : Chief Executive Officer/Joint Secretary level Officer dealing with Codex, FSSAI	
ii) Sub group on <u>Meat Hygiene</u> : Chief Executive Officer/Joint Secretary level Officer dealing with Codex, FSSAI	
S No	Members
1.	Joint Secretary (Livestock Health), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Ministry of Fisheries, Animal Husbandry and Dairying or his representative;
2.	Joint Secretary (Fisheries), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Ministry of Fisheries, Animal Husbandry and Dairying or his representative;
3.	Joint Secretary, Ministry of Food Processing Industries or his representative;
4.	Director, National Dairy Research Institute (NDRI) or his representative;
5.	Chairman, National Dairy Development Board (NDDB) or his representative;
6.	Chairman, Marine Products Export Development Authority (MPEDA), or his representative;
7.	Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
8.	Director, Indian Institute of Toxicological Research (IITR) or his representative;
9.	Director and Head, (Food and Agri), BIS or his representative;
10.	Representative of Quality Council of India (QCI);
11.	Director, Export Inspection Council(EIC) of India or his representative;
12.	ADG, ICMR or his representative
13.	Director, National Food laboratory(NFL), Kolkata, or his representative
14.	Director, Bhabha Atomic Research Centre (BARC)
15.	Dean(Post Graduate Studies), National Institute of Food Technology Entrepreneurship and Management (NIFTEM)
16.	Director, National Institute of Cholera and Enteric Diseases, Kolkata (NICED);
17.	Association of Food scientists and Technologists , India(AFSTI)
18.	Representative of Confederation of Indian Industry (CII);
19.	Representative of Federation of Indian Chambers of Commerce & Industry (FICCI);
20.	Representative of the Consumer Coordination Council
Special experts	

1	Members from respective Scientific Panel (2) for each sub-group
2	NetSCoFAN members(2) for each sub-group
	i. ICAR-IVRI (Indian Veterinary Research Institute) Bareilly;
	ii. National Institute of Cholera and Enteric Diseases, Kolkata (NICED);
	iii. National Botanical Research Institute, UP (NBRI);
	iv. Indian Institute of Toxicological Research (IITR);
	v. Central Institute of Fisheries Technology (CIFT);
	vi. Translational Health Science and Technology Institute (THSTI);
	vii. National Institute of Nutrition (NIN);
	viii. Central Institute of Medicinal and Aromatic Plants (CIMAP);
	ix. Central Avian Research Institute (CARI);
	x. Bhabha Atomic Research Centre (BARC);
	xi. Indian Institute of Horticultural Research (IIHR);
	xii. Birla Institute of Technology & Science (BITS) Pilani;

I(C): CCG 3 (Foods of Plant origin)

Corresponding Codex Committees: Codex Committee on Cereals, Pulses and Legumes (CCCPL), Codex Committee on Fresh Fruits and Vegetables (CCFFV), Codex Committee on Processed Fruits and Vegetables (CCPFV), Codex Committee on Spices and Culinary Herbs (CCSCH), Codex Committee on Fats and Oils (CCFO), Codex Committee on Sugars (CCS)

Chairperson and Nodal agency:

- i) Sub groups on Cereals, Pulses and Legumes, Processed Fruits and Vegetables, Fats and Oils and Sugars: Chief Executive Officer/Joint Secretary level Officer dealing with Codex, FSSAI
- ii) Sub group on Fresh Fruits and Vegetables: Agriculture Commissioner, Ministry of Agriculture & Farmers Welfare
- iii) Sub group on Spices and Culinary Herbs: Secretary, Spices Board

S No	Members
1.	Agriculture Commissioner, Ministry of Agriculture & Farmers Welfare or his representative;
2.	Joint Secretary, Department of Health & Family Welfare, Ministry of Health & Family Welfare or his representative;
3.	Joint Secretary, Ministry of Food Processing Industries or his representative
4.	Joint Secretary, Department of Commerce (EP Agri Division), MOC or his representative;
5.	Joint Secretary (Plant Protection), Department of Agriculture &

	Cooperation, Ministry of Agriculture & Farmers Welfare or his representative;
6.	Joint Agricultural Marketing Advisor, Directorate of Marketing & Inspection, Faridabad or his representative;
7.	Director (Sugars & Vegetable Oils), Directorate of Sugars & Vegetable Oils, Ministry of Consumer Affairs, Food and Public Distribution or his representative
8.	Secretary, Spices Board, India;
9.	Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative
10.	Assistant Director General, Indian Council Agricultural Research Institute(ICAR), Ministry of Agriculture and Farmers' Welfare
11.	Director, Central Food Technological Research Institute(CFTRI) or his representative;
12.	Director, Defence Food Research Laboratory, Mysore, or his representative;
13.	Director, National Dairy Research Institute or his representative;
14.	Director, Indian Institute of Toxicological Research (IITR) or his representative;
15.	Director of Directorate of Arecanut & Spices, Calicut or his representative;
16.	Director, Indian Institute of Spices Research or his representative;
17.	Director of Research, Indian Cardamom Research Institute, or his representative;
18.	Director, National Research Centre on Seed Spices (NRCSS) or his representative;
19.	Director, Export Inspection Council of India or his representative;
20.	Representative of Department of Biotechnology, Ministry of Science & Technology;
21.	Director and Head, (Food and Agri), BIS or his representative;
22.	Chairman, National Dairy Development Board or his representative;
23.	Representative of Kerala Agricultural University (KAU);
24.	Representative of Tamil Nadu Agricultural University (TNAU);
25.	Representative of Gujarat Agricultural University;
26.	Representative of Sher-e-Kashmir University of Agriculture Science, Kashmir;
27.	Representative of CSIR- National Institute of Interdisciplinary Science and technology (NIIST), Thiruvananthapuram ;
28.	Director, Indian Institute of Oilseeds Research (IIOR) Rajendranagar, Hyderabad or his Representative
29.	Representative of Indian Institute of Vegetable Research;
30.	Director, ICAR-Central Institute of Fisheries Technology (CIFT)
31.	Secretary, Vanaspathi Manufacturers Association of India;
32.	Chairman, Indian Oilseed and Produce Export Promotion Council (IOPEPC) or his representative

33.	President, Central Organization for Oils & Trade or his representative;
34.	Representative of Solvent Extractor Association of India;
35.	Representative of Confederation of Indian Industry (CII);
36.	Representative of Federation of Indian Chambers of Commerce & Industry (FICCI);
37.	Representative of All India Food Producers Association (AIFPA);
38.	Representative of Indian Pepper and Spice Trade Association (IPSTA);
39.	Representative of All India Spices Exporters Forum (AISEF);
40.	Representative of India Spice and Foodstuffs Exporters Association (ISFEA);
41.	Association of Food Scientist and Technologists (India) (AFSTI)
42.	Representative of the Consumer Coordination Council
Special experts	
1	Members from the respective Scientific panel(2) for each sub-group
2	NetScoFan members(2) for each sub-group
	i. CSIR- CFTRI (Central Food Technological Research Institute);
	ii. NIFTEM (<i>National Institute of Food Tech. Entrepreneurship and Management</i>);
	iii. CSIR-CIMAP (Central Institute of Medicinal and Aromatic Plants), Lucknow, Uttar Pradesh;
	iv. ICAR-IIHR (Indian Institute of Horticultural Research), Bangalore, Karnataka;
	v. CSIR-NBRI (National Botanical Research Institute), Lucknow, Uttar Pradesh;
	vi. ICAR-CIAE (Central Institute of Agricultural Engineering), Bhopal, Madhya Pradesh

I(D): CCG 4 (Foods of Animal origin)	
Corresponding Codex Committees: Codex Committee on Milk and Milk products (CCMMP) and Codex Committee on Fish & Fishery Products (CCFFP)	
Chairperson and Nodal Agency:	
i) Subgroup on <u>Milk and milk products</u> : Joint Secretary (Cattle Dairy Development), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Fisheries, Animal Husbandry and Dairying ii) Sub group on <u>Fish & Fishery products</u> : Joint Secretary (Fisheries), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Fisheries, Animal Husbandry and Dairying	
S No	Members
1.	Joint Secretary, Department of Health & Family Welfare, Ministry of Health & Family Welfare or his representative;
2.	Joint Agricultural Marketing Advisor, Directorate of Marketing & Inspection,

	Faridabad or his representative;
3.	Chairman, Marine Products Export Development Authority (MPEDA), or his representative;
4.	Director, National Dairy Research Institute or his representative;
5.	Director, Central Institute of Fisheries Technology (CIFT), or his representative;
6.	Director, CFTRI or his representative;
7.	Joint Commissioner Fisheries Harbour, Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying;
8.	Director, National Institute of Fisheries Post Harvest Technology and Training (NIFPHATT), Kochi
9.	Managing Director, National Dairy Development Board or his representative;
10.	Director and Head, (Food and Agri), BIS or his representative;
11.	Director, Export Inspection Council of India (EIC) or his representative;
12.	Director, Indian Institute of Toxicological Research (IITR) or his representative;
13.	President, Indian Dairy Association (IDA) or his representative;
14.	Secretary General, Sea Food Exporters Association or his representative;
15.	Representative of Confederation of Indian Industry (CII);
16.	Representative of Federation of Indian Chambers of Commerce & Industry (FICCI);
17.	Dean(Post Graduate Studies), National Institute of Food Technology Entrepreneurship and Management (NIFTEM)
18.	Association of Food Scientists and Technologists , India(AFSTI)
19.	Representative of All India Food Producers Association (AIFPA);
20.	Representative of a Consumer Coordination Council;
Special experts	
1	Members from respective Scientific Panel(2) for each sub-group
2	NetSCoFAN members(2) for each sub-group
	i. ICAR -NRC Meat (National Research Centre on Meat), Hyderabad.
	ii. Central Institute of Fisheries Technology (CIFT);
	iii. ICAR-IVRI (Indian Veterinary Research Institute), Izatnagar;
	iv. ICAR-NDRI (National Dairy Research Institute), Karnal;
	v. ICAR-CIFT (Central Institute of Fisheries Technology), Cochin;
	vi. ICAR-CIBA (Central Institute of Brackish water Aquaculture), Chennai;
	vii. VCRI, TANUVAS, Namakkal;
	viii. CGKV (Chattisgarh Kamdhenu Vishwavidyalaya), Durg;
	ix. Centre for Analysis and Learning in Livestock and Food(CALF), National Dairy Development Board, Anand;
	x. College of Veterinary Science, Khanapara, Guwahati;
	xi. Vimta Labs Limited, Hyderabad;
	xii. Trilogy Analytical Laboratory Pvt. Ltd. Hyderabad, Telangana

I(E): CCG 5 (Food Testing)	
Corresponding Codex Committees: Codex Committee on Methods of Analysis and Sampling (CCMAS)	
Chairperson and Nodal Agency: Chief Executive Officer/Joint Secretary level Officer dealing with Codex, FSSAI	
S No	Members
1.	Assistant Director General, Indian Council Agricultural Research Institute(ICAR), Ministry of Agriculture and Farmers' Welfare or his representative;
2.	Director, Indian Agricultural Research Institute or his representative;
3.	Director, National Institute of Nutrition, or his representative;
4.	Director, National Food Laboratory, Ghaziabad or his representative;
5.	Director, National Food Laboratory, Kolkata or his representative;
6.	Director, National Reference Laboratory, Mysore or his representative;
7.	Director, Central Food Laboratory, Pune or his representative;
8.	Director, National Dairy Research Institute or his representative;
9.	Director, Defense Food Research Laboratory, Mysore or his representative;
10.	In-charge, Central Insecticide Laboratory, Faridabad or his representative;
11.	Director, Central AGMARK Laboratory, Nagpur or his representative;
12.	Director, Indian Institute of Toxicology Research (IITR) or his representative;
13.	Director, Export Inspection Council of India or his representative
14.	Director, Centre for Analysis and Learning in Livestock and Feed (CALF), National Dairy Development Board or his representative;
15.	Director and Head, (Food and Agri), BIS or his representative;
16.	Director, Shriram Institute for Industrial Research (SIIR), Delhi or his representative;
17.	Representative of Quality Council of India (QCI);
18.	Food Analyst, Delhi Administration
19.	Director, Food Research and Analysis Centre (FRAC);
Special experts	
1	Members from the Scientific Panel(2) for each sub-group
2	NetSCoFAN members(2) for each sub-group
	i. ICAR-CIFT;
	ii. IIT-Gandhinagar;
	iii. CSIR-Central Food Technological Research Institute;
	iv. Export Inspection Agency (EIA-Kochi);
	v. Punjab Biotechnology Incubator,
	vi. ICAR-National Research Centre for Grapes;
	vii. Centre for Analysis and Learning in Livestock and Food-National Dairy Development Board (NDDB);

viii.	CSIR-Indian Institute of Toxicological Research (IITR);
ix.	Trilogy Analytical Laboratory Pvt. Ltd.;
x.	Vimta Labs Limited, Life Sciences Campus;
xi.	Edward Food Research and Analysis Centre Limited;
xii.	Neogen Food and Animal Security (India) Pvt. Ltd., Kochi, Kerala-682038
xiii.	Export Inspection Agency (EIA-Chennai);
xiv.	Export Inspection Agency (EIA-Kolkata);
xv.	Fare Labs Pvt. Ltd.

I(F): CCG 6 (Water and Beverages)

Corresponding Codex Committees: Codex Committee on Natural Mineral Water (CCNMW)

Chairperson and Nodal Agency: Chief Executive Officer/Joint Secretary level Officer dealing with Codex, FSSAI

S.No.	Members
1.	Joint Secretary, Ministry of Health and Family Welfare or his representative;
2.	Joint Secretary, Ministry of Science and Technology or his representative;
3.	Joint Secretary, Ministry of Drinking water and Sanitation or his representative;
4.	Joint Secretary, Ministry of Food Processing and Industries or his representative
5.	Director, CSIR- IICT (Indian Institute of Chemical Technology), Hyderabad or his representative;
6.	Director, Indian Institute of Toxicological Research (IITR) or his representative;
7.	Director, National Institute of Nutrition or his representative;
8.	Director, National Institute of Hydrology or his representative
9.	Director and Head, (Food and Agri), BIS or his representative;
10.	Representative of Confederation of Indian Industry (CII);
11.	Representative of Federation of Indian Chambers of Commerce & Industry (FICCI);
12.	Representative of Consumer Coordination Council
Special experts	
1	Members from the Scientific Panel(2) for each sub-group
2	NetSCoFAN members(2) for each sub-group
	i. CSIR- IICT (Indian Institute of Chemical Technology), Hyderabad.
	ii. IIHR (Indian Institute of Horticultural Research)
	iii. CSIR- CIMAP(Central Institute of medicinal and Aromatic Plants, Lucknow)
	iv. CSIR-NEERI (National Environmental Engineering Research Institute,

	Delhi)
v.	CFTRI (Central Food Technological Research Institute, Mysore)
vi.	Lucid Lab, Hyderabad
vii.	Vimta Labs Limited, Hyderabad

I(G): CCG 7 (Nutrition)

Corresponding Codex Committees: Codex Committee on Nutrition and Foods for special dietary uses (CCNFSDU)

Chairperson and Nodal Agency: Joint Secretary(Nutrition), Ministry of Women & Child Development

S No.	Members
1.	Joint Secretary(Reproductive and Child Health), Department of Health, Ministry of Health and Family Welfare or his representative;
2.	Joint Secretary, Ministry of Food Processing and Industries or his representative;
3.	Joint Secretary, Department of Commerce (EP Agri Division), Ministry of Commerce or his representative;
4.	Joint Secretary (Trade), Ministry of Agriculture and Farmers Welfare or his representative;
5.	Joint Secretary(CA), Ministry of Consumer Affairs, Food and Public Distribution or his representative;
6.	Director, National Institute of Nutrition, or his representative;
7.	Representative of Department of Biotechnology, Ministry of Science & Technology;
8.	Professor & Head, Department of Pediatrics, AIIMS;
9.	Network Coordinator, Breastfeeding Promotion network of India;
10.	Head(Nutrition), Indian Council of Medical Research or his representative;
11.	Representative of Dietetic Association;
12.	Director, CFTRI or his representative;
13.	Representative of Food and Nutrition Board(FNB), Department of Women and Child Development;
14.	Dean(Post Graduate Studies), National Institute of Food Technology Entrepreneurship and Management (NIFTEM);
15.	Association of Food Scientists and Technologists , India(AFSTI)
16.	Representative of Confederation of Indian Industry (CII);
17.	Representative of Federation of Indian Chambers of Commerce & Industry (FICCI);
18.	Representative of Consumer Coordination Council
Special experts	
1	Members from Scientific Panel(2) for each sub-group
2	NetSCoFAN members(2) for each sub-group

i.	ICMR-NIN (National Institute of Nutrition);
ii.	Central Institute of Fisheries Technology (CIFT);
iii.	National Botanical Research Institute, UP (NBRI);
iv.	Bhabha Atomic Research Centre (BARC);
v.	Central Institute of Medicinal and Aromatic Plants (CIMAP);
vi.	ICAR-CIAE (Central Institute of Agriculture Engineering) Bhopal;
vii.	Birla Institute of Technology & Science (BITS) Pilani

I(H). CCG 8 (Packaging and Labelling)

Corresponding Codex Committees: Codex Committee on Food Labelling (CCFL)

Chairperson and Nodal Agency: Chief Executive Officer/Joint Secretary level Officer dealing with Codex, FSSAI

S No.	Members
1.	Joint Secretary, Department of Health, Ministry of Health and Family Welfare or his representative;
2.	Joint Secretary, Ministry of Food Processing and Industry or his representative;
3.	Joint Secretary, Department of Commerce (EP Agri Division), MOC or his representative;
4.	Joint Secretary (Cattle Dairy Development), Department Of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Fisheries, Animal Husbandry and Dairying;
5.	Joint Secretary, Ministry of Consumer Affairs, Food and Public Distribution or his representative;
6.	Joint Secretary (Plant Protection), Department of Agriculture & Cooperation, Ministry of Agriculture & Farmers Welfare or his representative;
7.	Joint Secretary(Nutrition), Ministry of Women & Child Development;
8.	Joint Agricultural Marketing Advisor, Directorate of Marketing & Inspection, Faridabad or his representative;
9.	Chairman, Spices Board, India;
10.	Director, CFTRI or his representative;
11.	Director, National Institute of Nutrition, or his representative;
12.	Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
13.	Director and Head, (Food and Agri), BIS or his representative;
14.	Director, Export Inspection Council of India or his representative;
15.	Representative of National Dairy Development Board;
16.	Representative of Quality Council of India;
17.	Director, Indian Institute of Packaging, Mumbai;
18.	Representative of Confederation of Indian Industry (CII);
19.	Representative of Federation of Indian Chambers of Commerce & Industry (FICCI);
20.	Representative of Consumer Coordination council;

Special experts	
1	Members from Scientific panel(2) for each sub-group
2	NetSCoFAN members (2) for each sub-group
	i. Indian Institute of Packaging (IIP), Mumbai; ii. ICAR-NDRI (<i>National Dairy Research Institute</i>), Karnal; iii. CSIR-IITR (<i>Indian Institute of Toxicological Research</i>), Lucknow iv. Central Pulp & Paper Research Institute; Delhi v. DFRL (<i>Defence Food Research Laboratory</i>), Mysuru; vi. ICAR-CIFT (<i>Central Institute of Fisheries Technology</i>) Cochin, Kerala; vii. IIT (Indian Institute of Technology), Kharagpur; viii. IIT (Indian Institute of Technology), Gandhinagar; ix. IIT (Indian Institute of Technology), Guwahati; x. Department of Dairy Science and Food Technology, Banaras Hindu University Varanasi; xi. Anna University, Chennai

I(I). CCG 9 (Principles and Procedures)

Corresponding Codex Committees: Codex Alimentarius Commission, FAO/WHO Coordinating Committee for Asia(CCASIA), Codex Committee on General Principles (CCGP) and Codex Committee on Food Import and Export Certification Systems (CCFICS)

Chairperson and Nodal Agency


- i) Sub-Group on Codex Alimentarius Commission:- Chairperson, FSSAI
- ii) Sub-Group on CCASIA:- Chief Executive Officer/Joint Secretary level Officer dealing with Codex, FSSAI
- iii) Sub-Group on General Principles :- Chief Executive Officer/Joint Secretary level Officer dealing with Codex, FSSAI
- iv) Sub-Group on Food Import and Export Certification Systems: Joint Secretary (EP-Agri), Ministry of Commerce & Industry

S No.	Members
1.	Joint Secretary, Department of Health, MoHFW or his representative;
2.	Joint Secretary, Ministry of Food Processing Industries or his representative;
3.	Joint Secretary, Department of Commerce (EP Agri Division), MOC or his representative;
4.	Joint Secretary (Trade), Ministry of Agriculture and Farmers Welfare or his representative;
5.	Joint Secretary (Cattle Dairy Development), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Fisheries, Animal Husbandry and Dairying;
6.	Joint Secretary (Fisheries), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Fisheries, Animal Husbandry, Dairying;
7.	Joint Secretary (Livestock Health), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Fisheries, Animal Husbandry,

	Dairying;
8.	Joint Secretary(CA), Ministry of Consumer Affairs, Food and Public Distribution or his representative;
9.	Joint Secretary (Plant Protection), Department of Agriculture & Cooperation, Ministry of Agriculture & Farmers Welfare or his representative;
10.	Joint Secretary(Nutrition), Ministry of Women & Child Development, or his representative
11.	Joint Agricultural Marketing Advisor, Directorate of Marketing & Inspection, Faridabad or his representative;
12.	Secretary, Spices Board, India;
13.	Director, CFTRI or his representative;
14.	Director, National Institute of Nutrition, or his representative;
15.	Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
16.	Chairman, Marine Products Export Development Authority (MPEDA), or his representative;
17.	Director and Head, (Food and Agri), BIS or his representative;
18.	Director, National Food Laboratory, Ghaziabad
19.	Director, Export Inspection Council of India or his representative;
20.	Representative of Indian Council Agricultural Research Institute(ICAR)
21.	Representative of Indian Council of Medical Research (ICMR)
22.	Representative of Council of Scientific & Industrial Research(CSIR)
23.	Representative of National Dairy Development Board;
24.	Representative of Quality Council of India;
25.	Representative of Confederation of Indian Industry (CII);
26.	Dean(Post Graduate Studies), National Institute of Food Technology Entrepreneurship and Management (NIFTEM);
27.	Representative of Federation of Indian Chambers of Commerce & Industry (FICCI);
28.	Representative of Consumer Coordination Council;

This order supersedes all order related to constitution of NCC and its shadow committees.

This issues with the approval of Competent Authority, FSSAI.


(P. Karthikeyan)
Deputy Director (Codex & Regulations)

To,

All concerned members.

Copy to:-

- i) PPS to C.P, FSSAI
- ii) PS to C.E.O, FSSAI